

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
KOLKATA**

REGIONAL BENCH – COURT NO.2

**Customs Appeal No. 75964 of 2016  
Customs Appeal No. 75965 of 2016  
Customs Appeal No. 75997 of 2016  
Customs Appeal No. 75998 of 2016  
Customs Appeal No. 76089 of 2016  
Customs Appeal No. 76090 of 2016**

**Bijoy Kumar Agarwala  
Krishna Pramanik  
Shri Jatneswar Sarkar  
Shri Sujoy Saha  
Sri Chandan Das  
Shri Biplan Hemram**

**Appellant**

*VERSUS*

**Commr. of Customs (Preventive), Kolkata**

**Respondent**

|                            |                                                      |
|----------------------------|------------------------------------------------------|
| Present for the Appellant  | : Mr. N. K. Chowdhury, Advocate                      |
| Present for the Respondent | : Mr. Souravh Chakraborty, Authorized Representative |

Date of Hearing : 06 February 2024

**ORDER**

As per the request of the Appellant, the matters stand adjourned to **4<sup>th</sup> April 2024**.

**(R. Muralidhar)  
Member (Judicial)**

**(Rajeev Tandon)  
Member (Technical)**

Pooja